

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOKSABHA

UNSTARRED QUESTION NO. 2050

TO BE ANSWERED ON THE 14th MARCH, 2022, PHALGUNA 23, 1943 (SAKA)

EDUCATION LOAN

2050. SHRI D.K. SURESH:

SHRI NALIN KUMAR KATEEL:

Will the Minister of FINANCE be pleased to state:

- (a) the details of outstanding balance of education loan in the country at present, State/District-wise;
- (b) whether the Government is considering to give any relief to those students who could not continue their education due to covid-19 lockdown imposed in the country; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. BHAGWAT KARAD)

- (a) As per information furnished by State Level Bankers' Committee, details of outstanding balance of education loan in the country as on 31st December, 2021, are at Annex.
- (b) & (c): To help borrowers tide over any difficulties in the wake of Covid 19, RBI has allowed moratorium of six months on payment of all instalments falling due between March 1, 2020 and August 31, 2020 without an asset classification downgrade. Further, RBI, in its Monetary Policy August, 2020, introduced stimulus measures to restructure the debt if the loans were classified as 'standard' as on 1st March, 2020. This may include, *inter-alia*, rescheduling of payments, conversion of any interest accrued, or to be accrued, into another credit facility, or, granting of moratorium based on assessment of income stream of the borrowers, subject to a maximum of two years. Correspondingly, the overall tenor of the loan may also get modified commensurately.

Annexure to part (a) of Lok Sabha Unstarred Question No. 2050 for 14.03.2022

State-wise details of outstanding balance of education loan in the country as on 31.12.2021

State/Union Territories	No. of A/cs	Outstanding balance (in crore ₹)
Andaman and Nicobar Islands	531	26.53
Andhra Pradesh	96,434	6,189.84
Arunachal Pradesh	370	13.11
Assam	13,194	493.36
Bihar	87,346	2,954.97
Chandigarh	4,168	349.25
Chattisgarh	17,744	703.56
Dadra and Nagar Haveli and Daman and Diu	474	41.91
Delhi	35,666	2,284.53
Goa	8,134	502.45
Gujarat	49,234	3,527.47
Haryana	30,404	1,774.94
Himachal Pradesh	13,592	485.92
Jammu and Kashmir	14,163	586.74
Jharkhand	40,394	1,992.20
Karnataka	2,10,437	7,964.98
Kerala	3,07,670	11,050.90
Ladakh	33	2.86
Lakshadweep	14	0.47
Madhya Pradesh	88,637	3,045.19
Maharashtra	1,90,637	8,882.29

Manipur	832	39.54
Meghalaya	3,554	149.87
Mizoram	299	10.37
Nagaland	347	15.41
Odisha	61,057	2,117.48
Puducherry	16,831	430.1
Punjab	31,025	2,086.30
Rajasthan	43,102	2,083.31
Sikkim	765	20.44
TamilNadu	6,25,735	16,301.93
Telengana	62,962	5,064.10
Tripura	4,386	106.86
Uttar Pradesh	1,05,142	4,269.58
Uttarakhand	19,899	903.13
West Bengal	71,639	3,005.12
Total	22,56,851	89,477.01

Source: Convenors of State and Union Territory Level Bankers' Committees